

GOVERNMENT OF INDIA
MINISTRY OF DEFENCE
DEPARTMENT OF DEFENCE
LOK SABHA

UNSTARRED QUESTION NO.279

TO BE ANSWERED ON THE 12TH DECEMBER, 2018

AIR DEFENCE SYSTEM

279. SHRI J.J.T. NATTERJEE:

Will the Minister of DEFENCE j{k ea=h
be pleased to state:

- (a) whether the Government has picked Russia's Igla-S missile system as choice for its multibillion dollar contract for Man-Portable Air Defence Systems (MANPADS);
- (b) if so, the details thereof;
- (c) whether the Government is aware that this deal is under shadow of US financial sanctions for arms purchases from Russia under Countering America's Adversaries Through Sanctions Act (CAATSA) law that restricts defence purchases from Russia, Iran and North Korea;
- (d) if so, the details thereof; and
- (e) whether the Government has any plan to couple this with Make in India initiative and if so, the details thereof?

A N S W E R

MINISTER OF STATE
IN THE MINISTRY OF DEFENCE

(DR. SUBHASH BHAMRE)

रक्षा राज्य मंत्री

(डा. सुभाष भामरे)

(a) & (b): The case for procurement of Very Short Range Air Defence Missiles (VSHORADS) is at Contract Negotiation stage with M/s ROSOBORONEXPORT (ROE, Russia), the L1 vendor, which has offered Igla-S missile system.

(c) & (d): Government is aware of all developments that may impact procurement of defence equipment, which is carried out based on threat perception, operational and technological aspects to keep the Armed Forces in a state of readiness to meet the entire spectrum of security challenges.

(e) Yes, Madam. The successful vendor shall provide Transfer of Technology (ToT) to M/s Bharat Dynamic Limited (BDL) and Ordnance Factory Board (OFB).
